


NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

29

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/07/2017 AT 10.30 AM


PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

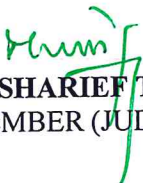
APPLICATION NUMBER :  
PETITION NUMBER : TP (HC)/65 & 66/CAA/2017  
NAME OF THE TRANSFEROR : BREEZE HOTEL LTD  
NAME OF THE TRANSFERRE : BBCL BREEZE RESIDENCES PVT LTD  
UNDER SECTION : 230

S.No.	Name (in Capital)	Represented by	Signature
1.	PAWAN JHABAKH	for Petitioner	

ORDER

Counsel for petitioner present and mentioned that the previous order has been modified and the matter has to be listed on 11.08.2017. Put up on 11.08.2017 at 10.30 A.M.

  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

  
(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)

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